

(Interruptions) **

अध्यक्ष महोदय : क्या आप कोई बात सुनेंगे ? आप मेरी बात सुनिए ।

(व्यवधान)

अध्यक्ष महोदय : आप जो मर्जी कीजिए, लेकिन बात तो सुनिए ।

(व्यवधान)

MR. SPEAKER : I have not allowed anybody.

(Interruptions)**

अध्यक्ष महोदय : आप बात सुन लीजिए ।

(व्यवधान)

अध्यक्ष महोदय : आप मेरी बात सुनिए ।

(व्यवधान)

MR. SPEAKER : If this is the way you want to run democracy, I again adjourn the House for one hour.

12 05 hrs.

The Lok Sabha adjourned till five Minutes past Thirteen of the clock.

The Lok Sabha reassembled at eight minutes past Thirteen of the clock.

(MR. SPEAKER in the Chair).

SHRI. G.M. BANATWALLA (Ponnani) : Just one point, Sir, and I will take my seat. About this Andhra Pradesh situation I request you to direct the Government to make a statement in order to enable all to

have a correct appraisal of the situation. The Government must be directed to make a statement. The Government owes it to this House and to the nation to disclose all the full facts. I hope you will give this direction to the Government.

MR. SPEAKER : Now Paper Laid. Shri Khursheed Alam Khan.

SHRI. G.M. BANATWALLA : Please say yes or no, then I will resume my seat

MR. SPEAKER : I cannot give a direction. Your views have already been conveyed to them. Shri Khursheed Alam Khan

— —

13 10 hrs

PAPERS LAID ON THE TABLE

Notification under Air Corporation Act, 1953

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : On behalf of my colleague, Shri Khursheed Alam Khan, I beg to lay on the Table a copy of Notification No. AV - 18012/1/84-AC (Hindi and English versions) published in Gazette of India dated the 3rd December, 1983 making certain amendment to 'The Indian Airlines Cancellation of Tickets and Refund Regulations, 1980' published in Notification No. GS-35 (424)80 dated the 30th August, 1980 together with an explanatory note, under sub-section (4) of section 45 of the Air Corporations Act, 1953. (Placed in Library See No. LT-8588/84).

Review on the working of and Annual Report of Jute Corporation of India Ltd Calcutta for 1982-83 and Statement for delay in laying these papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A.